

[English]

**T. B. Control**

517. SHRI RUPCHAND PAL :

SHRI RAM KAPSE :

Will the Minister of HEALTH and FAMILY WELFARE be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned "The Scourge of T. B." Appearing in the Indian Express on June 15, 1995;

(b) if so, the steps taken by the Government to control the dreaded tuberculosis, which is rampant in all parts of India;

(c) whether any additional funds are given to State Governments and voluntary organisations who will specially take work for eradication of T.B.;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) :-

(a) Yes, Sir.

(b) Government have taken various steps to control the dreaded tuberculosis. Some of the steps are as under :-

i) National Tuberculosis Control Programme is implemented in all States/UTs.

ii) Budget allocation has been raised.

iii) New target has been set for sputum positive cases.

iv) Early procurement and distribution of drugs.

v) State TB Training Demonstration Centres are being strengthened.

vi) Revised Strategy has been adopted to achieve more than 85% cure rate among sputum positive cases. The strategy is being implemented in phased manner with World Bank assistance.

(c) to (e) .There has been no provision for cash assistance to the States or the voluntary Organisations. However, assistance is given for supply of anti TB drugs, X-ray materials, X-ray films, microscope and vehicles.

**Upgradation Of MIG Planes**

518. SHRI RAM PRASAD SINGH :

SHRI RAJESH KUMAR :

SHRI UDAYSINGRAO GAIKWAD :

Will the PRIME MINISTER be pleased to state:

(a) whether Russian fighter aircraft manufacturer is likely to cancel service and spares guarantees for its MIG series aircraft if India gets the planes upgraded by other countries;

(b) if so, the details thereof including the cost estimates of upgrading MIG 29s;

(c) the reasons for not getting the planes upgraded through its manufacturer; and

(d) the manner in which the issue is likely to be resolved?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :

(a) to (d) . It has been decided to undertake the upgradation of MIG-21 BIS aircraft with Russian agencies as the Prime contractor for design, development and flight test. The productionisation of upgraded version is proposed indigenously at HAL. The intention to proceed has been issued to the Russian agency in March 1994 and commercial negotiations are in progress to ascertain the final cost.

In views of above, cancellation of service and spares-guarantees for MIG series aircraft by Russia does not arise. The upgradation of MIG air craft would depend on the progress, and success of the MIG 21 upgrade programme.

**Crash Of IAF Plane**

519. SHRI MAHESH KANODIA :

Will the PRIME MINISTER be pleased to state :

(a) the number of Indian Air Force Aircraft Crashed during the last three months;

(b) the number of pilots and civilians killed/injured in such incidents; and

(c) the amount of compensation paid or to be paid in each case?